

**Bihar Buildings (Lease, Rent And Eviction) Control
(Amendment) Act, 1954**

4 of 1954

CONTENTS

1. Section 1
2. Amendment Of Section 3(1)

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1. Section 1 :-

Amendments incorporated in the Bihar Buildings (Lease, Rent and Eviction) Control Act, 1947 at appropriate places].

2. Amendment Of Section 3(1) :-

In sub-section (3) of Section 1 of the Bihar Buildings (Lease, Rent and Eviction) Control Act, 1953 (Act III of 1947) for the words and figures up to and including the 14th March, 1954 the words and figures "up to and including the 31st March, 1958" shall be substituted.